GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 1213

ANSWERED ON 30.07.2025

DECLARING INTER-STATE ROUTES IN MAHARASHTRA AS NATIONAL HIGHWAYS

1213 # DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Ministry has received any application to declare inter-state routes connected with Maharashtra as national highways, if so, the details of action taken so far;
- (b) whether the Ministry has issued any instructions to declare the routes connecting areas such as Shiroor, Jamb, Mukhed, Narsi, Biloli, Bodhan, Kandkurti and Nizamabad as National Highways for the development of these regions; and
- (c) whether the Ministry has held any discussion with the concerned State Governments regarding this project?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Government receives proposals from various State Governments / Union Territories (UTs) from time to time, for declaration / upgradation of State roads, including State Highways (SHs), as new National Highways (NHs). Decisions are taken based on the broad principles of declaration of NHs, requirement of connectivity, traffic density, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP).
- (b) The route connecting Bodhan, Kandkurti and Nizamabad has been declared as NH-63 while at present, there is no proposal for declaring the route connecting Shiroor, Jamb, Mukhed, Narsi, Biloli, Bodhan as NH.
- (c) No, Sir.
